

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 290 of 2001

New Delhi, this the 9th day of February, 2001

(2)

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Smt.Laxmi Devi  
(Civilian Mazdoor)  
widow of late Shri Roop Singh  
Office of the Asstt.Garrison Engineer(E/M-I)  
Mathura Cantt.

Purani Abkari,Sadar Bazar  
Mathura(U.P.)

-APPLICANT

(By Advocate: Shri D.N. Sharma)

Versus

1. Union of India,through  
The Secretary to the Government of India  
Ministry of Defence, South Block  
New Delhi
2. The Engineer-in-Chief  
Army Headquarters, Kashmir House  
Rajaji Marg, D.H.Q. Post Office  
New Delhi-11
3. The Chief Engineer  
Headquarters Central Command  
Lucknow-2
4. The Garrison ~Engineer  
Mathura Cantt.
5. The Asstt. Garrison Engineer(E/M-I)  
Mathura Cantt.

-RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

The applicant has filed this OA seeking correction in her date of birth.

2. The case of the applicant is that she had joined the Govt. service in 1982 on compassionate grounds and at the time of appointment, her date of birth was wrongly recorded as 27.2.41. According to applicant, her date of birth is 22.4.49 and she is supposed to retire on 28.2.2009.

*km*

(3)

3. After going through the impugned order as well as documents on record, I find that the applicant has herself signed the service record confirming her date of birth as 27.2.41. Thereafter, at any stage, applicant did not challenge that date of birth as recorded in her service book was wrong. Secondly on 14.7.90, when the applicant had submitted papers with regard to details of her family, then also she mentioned her date of birth as 27.2.41 and the same was countersigned by an officer.

4. In my view, now at this fag end of her career, applicant cannot claim that her date of birth was wrongly recorded in the service book. So I find that there is no merit in this OA, which is accordingly dismissed.

  
( KULDIP SINGH )  
MEMBER(JUDL)

/dinesh/